

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **11.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : ICCI Bank Ltd
Vs
Oceanic Tropical Fruits Pvt Ltd

MAIN PETITION NUMBER : CP/564/IB/2017
(IA/MA) APPLICATION NUMBERS

IA(IBC)/940(CHE)2024; IA/550(CHE)/2023;
IA(IBC)/1035(CHE)2023; IA(IBC)/411(CHE)2024

ORDER

IA(IBC)/940(CHE)2024

Present: Ms. Savitha, Ld. Counsel for Applicant.
Mr. A.G.Sathyannarayana, Ld. Counsel for Liquidator/R1.

Written synopsis filed by the Applicant.

One week time is granted to the Liquidator to file written synopsis.

IA/550(CHE)/2023

IA(IBC)/1035(CHE)2023

IA(IBC)/411(CHE)2024

Present: Ms. Saranya, Ld. Counsel for ICICI Bank and Central Bank of India.
Mr. M.L.Ganesh, Ld. Counsel for State Bank of India.
Mr. A.G.Sathyannarayana, Ld. Counsel for Liquidator/R1.

Written synopsis filed by the Banks.

One week time is granted to the Liquidator to file written synopsis.

List the applications for hearing on **27.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

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**[SANJIV JAIN]
MEMBER (JUDICIAL)**